

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**  
**PETITION NUMBER : CP(IBC)/84/2024**  
**NAME OF THE PETITIONER : Ravi Enterprises & Ors**  
**NAME OF THE RESPONDENT(S) : F.Robin Power Solutions Pvt Ltd**  
**UNDER SECTION : Sec 7 Rule 4 of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr. Srenik S Jain for the Petitioner.

The total amount of default is Rs.2,88,00,000/-.

The date of default is 20.06.2023.

NeSL certificate is not filed.

Petitioner is directed to obtain and file NeSL certificate.

List the petition for hearing on **10.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk